



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**MA No.361/2021  
O.A. No.754/2019**

**This the 10<sup>th</sup> day of February, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

1  
Ankita Dahiya  
D/o Shri Narendra Singh  
R/o H.No.236, Gali No.17  
Mangolpuri Kalan, Sector-02  
Rohini, Delhi  
Aged about 32 years  
(Group 'B')  
(Candidate to the post of TGT (Computer Science))

... , Applicant

(through Advocate Shri Ajesh Luthra)

## Versus

1. GNCT of Delhi  
Through its Chief Secretary  
5<sup>th</sup> Level, “A” Wing  
Delhi Secretariat  
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board  
Through its Secretary  
F-18, Karkardooma Institutional Area  
New Delhi.
3. Directorate of Education  
Through its Director  
(GNCT of Delhi)  
Old Secretariat, Delhi – 110 054. .... Respondents

(through Advocate Ms. Esha Mazumdar)

**ORDER (Oral)****Hon'ble Mr. R. N. Singh, Member (J):**

The present MA has been filed seeking permission to withdraw the aforesaid OA. Permission is granted. OA stands dismissed as withdrawn. MA stands disposed of accordingly.

**(R.N. Singh)**  
**Member (J)**

**(A. K. Bishnoi)**  
**Member (A)**

*ravi/chanchal/uma*

